

By Email

**THE GAUHATI HIGH COURT AT GUWAHATI**

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-20/1999/7111/A

From :- Smti. K. Newar,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, ✓ Shri S. Khound,  
District and Sessions Judge,  
Golaghat.

Dated Guwahati the 7<sup>th</sup> December, 2018.

Sub: **Casual Leave along with station leave permission.**

Ref:- Your letters No. DJ(G) 9079/2018 dated 01.12.2018

Sir,

With reference to the above, I am directed to inform you that you have been granted 2 (two) days Casual Leave on 03.12.2018 and 04.12.2018 along with station leave permission, by your official vehicle, at your own cost, w.e.f. the morning of 02.12.2018 to the morning of 05.12.2018.

Yours faithfully,



**JT. REGISTRAR (VIGILANCE)**

